

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.3190 of 2011**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner :Mr. R.P.Gupta, Adv.

For the Res. State :Mr. Rahul Saboo, S.C.I

**Through:- Video Conferencing**

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**13/07.09.2021** At the request of the learned counsel for the  
respondent-State, put up this case on 23.09.2021.

**(Deepak Roshan, J.)**

Fahim/-